

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No. 331/UHC/Admin.A/2024

Dated: August 20th, 2024

In supersession of Notification No. 322/UHC/Admin.A/2023 dated 14.09.2023 and in terms of the sub-rule (1) of Rule 3 of "*The Designation of Senior Advocate Rules, 2018*", **Smt. Pushpa Joshi, Designated Senior Advocate of the Court** is hereby nominated as a Member of the Permanent Committee under the Senior Advocates' category for designation of Senior Advocates.

The Term of Smt. Pushpa Joshi, Senior Advocate as Member of aforesaid Committee will be for a period of three years.

By Order of Hon'ble the Chief Justice,

**Sd/-
Registrar General**

No. 4555/UHC/XI-a-1/Admin.A/2009

Dated: August 20th, 2024

Copy forwarded for information and necessary action to:

1. Secretary General, Hon'ble Supreme Court of India, New Delhi.
2. P.P.S. to Hon'ble the Chief Justice with request to place the Notification for kind perusal of Her Lordship.
3. P.S./ P.A. to Hon'ble Judges with request to place the Notification for kind perusal of Hon'ble Judges.
4. Advocate General, Government of Uttarakhand, Nainital.
5. Secretary, Bar Council of Uttarakhand, Nainital.
6. President, High Court Bar Association, Nainital.
7. Smt. Pushpa Joshi, Senior Advocate of the Court.
8. P.S./P.A. to Registrar General.
9. All the Registrars of the Court.
10. C.P.C./ O.S.D. of the Court.
11. Secretary, HCLSC of the Court.
12. Registrar (HC Cadre) of the Court.
13. Deputy Registrar (I.T.) of the Court with request to upload the same on the Official website of High Court of Uttarakhand, Nainital.
14. Director, Printing & Stationery, Government Press, Roorkee, District Hardwar, for publication of the Notification in the next Gazette of the Uttarakhand.
15. Guard file.

By order,

Joint Registrar-I